

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

*(Signature)*  
Principal District & Sessions Judge  
Shahdara District, Karkardooma Courts, Delhi

The following postings and transfers are hereby made with immediate effect.

S No	Name	From	To
1.	Sh. Ajay Kumar Nagar S/o Lt. Sh. G P Nagar (EC:12085)	Ahlmad in the Court of Sh. Ajeet Narayan, MM-02, Shahdara District, Karkardooma Courts, Delhi	Reader in the court of Ms. Preeti Parewa, CMM, Shahdara District, Karkardooma Courts, Delhi
2.	Sh. Varun Kumar S/o Sh. Anil Kumar (EC:75647103)	Asstt. Ahlmad in the Vacant Court of POMACT, Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Sh. Ashish Aggarwal, the then POMACT)	Ahlmad in the Court of Sh. Ajeet Narayan, MM, Shahdara District, Karkardooma Courts, Delhi.
3.	Sh. Sachin S/o Sh. Kishan Pal (EC 74044040)	Asstt. Ahlmad in the Vacant Court of MM-06 Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Sh. Mayank Mittal the then MM)	Asstt. Ahlmad in the Vacant Court of POMACT, Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Sh. Ashish Aggarwal, the then POMACT)
4.	Sh. Ankit Kumar S/o Sh. Meva Lal (EC: 47489058)	Asstt. Ahlmad in the Court of Ms. Kiran Bansal, ASJ-04, Shadara District, KKD Courts, Delhi.	Asstt. Ahlmad in the Vacant Court of MM-06, Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Sh. Mayank Mittal the then MM)
5.	Ms. Raj Rani D/o Lt. Munshi Ram (EC: 50019)	JA in the Copying Agency, Shahdara District, Karkardooma Courts, Delhi.	Asstt. Ahlmad in the Court of Ms. Kiran Bansal, ASJ-04, Shadara District, KKD Courts, Delhi.
6.	Sh. Amod Kumar Jha S/o Lt. V.N. Jha (EC:13508)	Reader in the court of Ms. Preeti Parewa, CMM, Shahdara District, Karkardooma Courts, Delhi.	JA in CMM Office, Shahdara District, Karkardooma Courts, Delhi.
7.	Sh. Hanish Rajpal S/o Sh. Gulshan (EC:63887612)	JA in CMM Office, Shahdara District, Karkardooma Courts, Delhi.S	JA in Copying Agency, Shahdara District, Karkardooma Courts, Delhi.
8.	Sh. Veer Singh, S/o Lt. Sh. Yad Ram (EC: 2483795)	Reader in the Court of Sh. Bharat Aggarwal MM-05, Shahdara District, Karkardooma Courts, Delhi.	Reader in the Vacant Court of MM-06, Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Sh. Mayank Mittal the then MM)
9.	Sh. Jai Narayan Sharma S/o Sh. Shri Ram Sharma (EC : 13084)	Reader in the Vacant Court of MM-06, Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Sh. Mayank Mittal the then MM)	Reader in the Court of Sh. Bharat Aggarwal MM-05, Shahdara District, Karkardooma Courts, Delhi.
10.	Ms. Geeta Mehra W/o Sh. S.S. Mehra (EC : 13396)	Reader-cum-Ahlmad in the Vacant Court of MM (Digital Court-NI Act) Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Ms. Ruby Neora] Kumar, the then MM)	Reader in the Court of Sh. Vineet Kumar, ASJ-02/E-Court, Shahdara District, Karkardooma Courts, Delhi.

*(Signature)*

11	Sh. Yogendra Singh Li. Sh. Budh Sain (EC:13741)	Reader in the Court of Sh. Vineet Kumar, ASJ-02/E-Court, Shahdara District, Karkardooma Courts, Delhi.	Reader-cum-Ahmad in the Vacant Court of MM (Digital Court-NI Act) Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Ms. Ruby Neera) Kumar, the then MM)
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Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

*Shalinder*  
(SHALINDER KAUR)

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

Delhi, the Dated 05/08/2022

No. 6744-52 /Admn./P&T/SHD/KKD/2022

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

*Shalinder*

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.